

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4116**  
ANSWERED ON 12<sup>TH</sup> DECEMBER, 2019

**IMPLEMENTATION OF FASTAG**

4116. SHRI N.K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has made arrangements for introducing FASTag across the country and if so, the details thereof;
- (b) whether all the States have not signed the agreement for introducing the FASTag and if so, the details thereof;
- (c) the details of toll booths managed under NHAI and other agencies on the National Highways in the State of Kerala;
- (d) whether the Government has made arrangements for providing FASTag facility to all vehicles in Kerala and if so, the details thereof;
- (e) whether the Government proposes to implement FASTag system on the State Highways in Kerala and if so, the details thereof; and
- (f) whether the Government proposes to extend the implementation date of FASTag in Kerala and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) &(d) Government has launched National Electronic Toll Collection (NETC) programme to implement fee collection across all Fee Plazas on National Highways through FASTag. The Points of Sale (PoS) for issuing FASTag have been setup at fee plazas, Common Service Centers, certain Regional Transport Offices (RTOs) and other places by banks and Indian Highways Management Company Limited (IHMCL) under National Highways Authority of India (NHAI). Online platforms such as Paytm and Amazon are also made available for easy accessibility of FASTag across country.

(b) &(e) Memorandum of Understanding (MoU) for introducing FASTag via NETC programme has been signed by Uttar Pradesh Expressways Industrial Development Authority (UPEIDA), Maharashtra State Road Development Corporation (MSRDC), Madhya Pradesh Road Development Corporation (MPRDC), Hyderabad Growth Corridor Limited (HGCL), Tamil Nadu Road Development Corporation (TNRDC), Public Works Department (PWD) Haryana and Karnataka Road Development Corporation Limited (KRDCL).

(c) There are four (04) fee plazas operational under National Highways Authority of India in the State of Kerala. These are Pampampallam, Poonarimanagalam, Kumbalam and Palliyekarra.

(f) No such proposal is under consideration.

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